ऋ०सं०	मद	स्वीकृत ग्राधिक
		तम सोमा
	प्लान	करोड़ रुपये मे
	पूचित जनजातिय बंधित लघु श्री	
सीमान्त किसानां श्रीर काइतकारों की कृषि		रं ।
श्राद	ाकारा क्या कुर (ान संबंधी राज स्यता	
2. पेय जल की ऋ।पूर्ति		0.57
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12 Noon

FAREWELL TO RETIRING **MEMBERS**

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1.57

MR. CHAIRMAN: We have reached the end of vet another biennium and it means that there is going to be a change in the Membership of this House. A third of our Members will retire years. Like the slough as happens every two which certain creatures shed, our House too will cast off a part of itself. Those of us who shall remain behind shall feel wrench of parting which is always full of sad memories. Friendships which grew during the few years we were together do net snap so suddenly but they shall cease to be palpable daily. Voices which were familiar to us will suddenly get hushed. No more points of order, and some not, no more some in order some long and some auestions argumentative will come from them. No more will they be able to take their share in the deliberations of the House or sometimes in the heated interruptions which are also a part of our proceedings. I am quite sure that others from those who remain behind and from those who will join us will get into the same stream of our Parliamentary life. Those who missed chances before wiH

now move to the front benches and get more prominence.

Like you, I made many friends. As I look round me and see the faces of those who are leaving or the empty seats where they sat till today, my heart fills with anguish. We had worked together whether in harmony or in confrontation, only for the good of our country. Each of us did, whatever he did, from this aim. The ways of politicians like their policies are different and success follows only those who have the right vision, the right attitude of mind and the right objective. Often I was not quite clear about some of the acts but I am only a kind of a compere here. Too much effort by me to understand what was meant by those who asked questions or those who gave answers was not sometimes appreciated. However, all these things must be erased from memory today and I can assure one and all that I was never for or against anvone.

Let me now on behalf of all the House and on my own behalf wish our departing friends godspeed and all the best in their lives with more and more opportunities for service to the motherland maybe in some other spheres. The House will stand prorogued from tomorrow for a month, and this reminds me of a story which I hope to tell some of you some other time. Today is not he right day for it. I now wish you good-bye.

REOUEST FOR THE RELEASE OF SHRI PRAKASH SINGH BADAL

SHRI HARKISHAN SINGH SUR-JEET (Punjab): sir, we sought your permission to request the Government for the release of Sardar Prakash Singh Badal to attend the marriage ceremony of his daughter on the 3rd or 4th of April. We hope the Government would agree to it.

SHRI A. G. KULKARNI (Maharashtra): He should be released.

MR. CHAIRMAN. Mr. Leader, you have heard it and you will probably act suitably.